


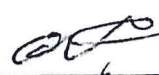
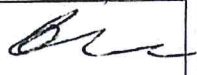
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**
SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)
PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN - MEMBER JUDICIAL
HON'BLE SHRI BINOD KUMAR SINHA - MEMBER TECHNICAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.03.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (1B) No. 679/9/HDB/2019
NAME OF THE COMPANY	Tata Projects Ltd
NAME OF THE PETITIONER(S)	Nexo Industries Pvt Ltd
NAME OF THE RESPONDENT(S)	Tata Projects Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Damodar Mundra	Adv	9848080435	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Wishu Manohar	Adv	9677267381	
Sanjay	Adv	01	

ORDER

Heard the learned counsel for the petitioner and the learned counsel for the respondent. List the matter for hearing on 06.04.2021.


MEMBER (TECHNICAL)


MEMBER (JUDICIAL)